

ITEM NO.133

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.135/2022, IA No.551/2023 & IA No.630/2023
IN CP (IB) No.94/ALD/2019**

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S R P CHEMICALS V/S M/S GREATER ARAFAT TANNERS PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

**-Sd-
(Court Officer)**

26th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*